



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/167/2022 FIXED	JAGADISH MASHAHARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY	GA, ASSAM SC, HEALTH
ADMISSION				
2	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R- 3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
3	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
4	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.

5	WITH W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
6	WITH W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
7	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
8	WA/11/2020 FIXED	GUJARAT STATE FERTILIZERS AND CHEMICALS LTD., Versus CENTURY PLYBOARDS (I) LTD., AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR P P SARMA MR. R SHARMA	ASSTT.S.G.I. SC, CUSTOMS
	WITH I.A.(Civil)/2414/2022 in WA/11/2020	GUJARAT STATE FERTILIZERS AND CHEMICALS LTD., Versus CENTURY PLYBOARDS (I) LTD., AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR. R SHARMA	ASSTT.S.G.I.
9	WITH WA/12/2020	UNION OF INDIA AND 2 ORS Versus CENTURY PLYBOARDS (I) LIMITED AND 2 ORS	MR B SARMAH	DR. ASHOK SARAF
	WITH I.A.(Civil)/118/2020 in WA/12/2020	UNION OF INDIA AND 2 ORS Versus CENTURY PLYBOARDS (I) LIMITED AND 2 ORS	MR B SARMAH	DR. ASHOK SARAF
10	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	R SARMAH (r-4) MR H K NATH (r-4) MR J BORAH (r-4) MR. K KAKOTI (r-4) SC, PNB
	WITH I.A.(Civil)/1760/2021 in WP(C)/3753/2021	PUNJAB NATIONAL BANK AND 2 ORS Versus PARTHAPRATIM PHUKAN		
11	WITH Cont.Cas(C)/297/2021	PARTHAPRATIM PHUKAN Versus GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
12	WA/260/2022 FIXED	THE ASSAM FINANCIAL CORPORATION LTD. AND 2 ORS. Versus BHABENDRA NATH SARMA AND 6 ORS. B	MR. R K D CHOUDHURY	MR. A L MANDAL (r-7) SC, FINANCE
13	WA/265/2022 FIXED	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS. E	DR. A SARAF MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	ASSTT.S.G.I.
14	WA/266/2022 FIXED	FARUKH ABDULLAH CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS. A	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM

15	WA/273/2022 FIXED	FAYJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH MS N KHATUN	GA, ASSAM
16	WP(C)/4233/2022 FIXED	BINUD SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I.
ORDERS				
17	WA/197/2016 CAVT. NO. 1358/2015 FIXED, CAVT./1358/2015	THE UNION OF INDIA and 4 ORS Versus BIJU BARMAN and 2 ORS	MR.S C KEYAL MR. K GOGOI ASSTT.S.G.I.	MR.R ISLAMR-6 FOR CAVEATOR
18	WA/34/2017 FIXED	MONSER ALI SHEIKH Versus THE STATE OF ASSAM and 11 ORS	MR.A TALUKDAR MR.D K SARMAH MR.H BORA	GA, ASSAM MR.A OZAH(R-6) MRS.M A OZAH-6 SC, ELEMENTARY EDUCATION MS.J RAJBONGSHI(R-6)
19	WP(C)/4584/2017 FIXED	REBATI DAS Versus THE UNION OF INDIA and 5 ORS.	MR. P DAS MR. N DEKA MR. N K KALITA	GA, ASSAM MR. A C SARMA (Sr.Adv., R3, R4) Mukesh Sharma MR. P K MUNIR (R6) MR. B HALDAR (R3, R4) MR. G BHARADWAJ (R3, R4) MR. V A CHOWDHURY (R6) ASSTT.S.G.I. MR. T MAHANTA (R6)
20	WA/236/2019 FIXED, WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
21	PIL(Suo Moto)/5/2021 FIXED	XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP
22	WA/41/2021 FIXED	SMTI. M. LAXMI @ SMT. LOCHMAMA Versus THE CHAIRMAN AND ANR	MR. B BARUAH MS S HASNU	SC, COAL INDIA
23	WA/68/2021 FIXED	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
24	PIL/70/2021 FIXED	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, FOREST SC, BTC
25	PIL(Suo Moto)/1/2022 FIXED	XXX Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. P N GOSWAMI MR. T GOGOI ADDL. AG, ASSAM SC, G.H.C	
26	W.P.(CrI.)/20/2022 FIXED	ALIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. C K NATH	GA, ASSAM MR. K K PARASAR (r-5) ASSTT.S.G.I.
27	WA/229/2022 FIXED	PUNJAB NATIONAL BANK AND 2 ORS. Versus SURAJIT BARMAN AND ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. SIDHANT DUTTA	MR. S P ROY MS. S KUMARI JYOTISH DAS
28	WA/237/2022 CAVT. NO.06652/022, FIXED, CAVT./665/2022	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR

29	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
HEARING				
30	WA/400/2015 FIXED	RAI MOHAN CHAKMA and 122 ORS Versus THE STATE OF ARUNACHAL PRADESH and 8 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. R MAZUMDAR MR U DEKA MR. C MODI MR.M CHALIHA MR.P KATAKEY	MR. P D NAIR MR G ALAM(R- 6 - 9) MR.H ROHMAN(R- 6 - 9) MR.D NAGR- 6 - 9 GA, ARUNACHAL
31	W.P.(CrI.)/11/2016	SOFIUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.M R KHANDAKAR MD I H KHAN	GA, ASSAM R 1,2, 5 - 9 MR.Y DOLOI(R- 1&2, 4-9) MR. J HANDIQUE, (R-5) SC, FINANCE(R 3) SC, PERSONNEL DEPT.(R 4) ADDL. AG, ASSAM
32	WITH W.P.(CrI.)/10/2016 WITH WP(CRL)/18/2016 (D/O), WP(CRL)/21/2016 (D/O)	MRS. KHODEZA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR.M R KHANDAKAR MDI H KHAN	GA, ASSAM(R 1, 2 , 5 TO 9) MR.Y DOLOI(R- 1&2, 4-9) MR. J. HANDIQUE (R-5) SC, FINANCER 3 SC, PERSONNEL DEPT.(R 4) ADDL GA,ASSAM
33	WA/191/2017 FIXED	COMMISSIONER OF EXCISE OFFICE COMMITTEE and ANR Versus SRI BISHNU DEO ROY and 6 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.B GOGOI MR.M K DAS MR.A DEKA	MR.B D DASSr.Adv.R-1 MR.S C BISWAS(R-1) MS.U NANDA(R-1) MS.R DEKA(R-1) SC, EXCISE DEPTT.
34	WP(C)/4113/2017 FIXED	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
35	WITH WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	GA, ASSAM C.G.C. SC, APDCL MRS.A DASS ASSTT.S.G.I.
36	Mat.App./22/2019 WITH LCR	SRI GHANA KANTA KATAKI Versus SMTI. ARUNA BORAH	MR. D MOZUMDER MR. S BISWAS	N BAISHYA MR G CHOUDHURY
37	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
38	WITH WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.R B GOHAIN MR.P MAHANTA	SC, BTC SC, HIGHER EDUCATION
39	WA/26/2020 FIXED	SARBESWARI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M DEKA MRS M BARMAN MR N ISLAM	GA, ASSAM MRS. K DEKA (r-6) MRS. K DEKA (r-6) MR. S P CHITTAWAT, (R-6) SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:30 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/612/2016 in MACApp./275596/2016	UNITED INDIA INSURANCE CO. LTD. Versus MISS MANABI GOSWAMI and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	WITH MACApp./275596/2016 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus MISS MANABI GOSWAMI and 2 ORS		
2	MACApp./277/2019	UNITED INDIA INSURANCE CO LTD. Versus SMT KUNJA GOSWAMI and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MS. P BHATTACHARYA MR. A BORUA (R1) MR. S SINGH (R1)
3	I.A.(Civil)/12/2019 in MACApp./16302/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RUMI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA (R1)
	WITH MACApp./16302/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RUMI DAS AND 2 ORS		
4	I.A.(Civil)/1467/2019 in MACApp./3956/2019	KOHINUR BEGUM AND ANR Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. A MANNAF MS J BEGUM	MR. A DUTTA MR. L R MAZUMDER MR H ROHMAN MR I HOQUE MRS. P M DUTTA
	WITH MACApp./3956/2019 (Filing Number)	KOHINUR BEGUM AND ANR Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS		
5	I.A.(Civil)/2299/2019 in MACApp./6847/2019	M/S. NEW INDIA ASSURANCE CO. LTD., Versus SMTI. PRATHIVA PHUKAN AND 2 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	
	WITH MACApp./6847/2019 (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI. PRATHIVA PHUKAN AND 2 ORS		
6	I.A.(Civil)/2705/2019 in MACApp./5485/2019	NIRUPRABHA KONWAR AND ANR. Versus MD. YUNUS ALI AND ANR.	MR. M TALUKDAR MR. A SHAKIL	MR. R GOSWAMI MS. P BORTHAKUR

	WITH MACApp./5485/2019 (Filing Number)	NIRUPRABHA KONWAR AND ANR. Versus YUNUS ALI AND ANR. (G)		
7	I.A.(Civil)/116/2020 in MACApp./10591/2019	PARNA MANDAL HAJONG Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. AND 3 ORS	MR. S C BISWAS MS. S F MAITAI MR. P S BISWAS MS A BORAH	MR. A DUTTA (R-1) MRS. S ROY (R-4) MS P SHILL (R-4) MRS. P M DUTTA (R-1)
	WITH MACApp./10591/2019 (Filing Number)	PARNA MANDAL HAJONG Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. AND 3 ORS		
8	I.A.(Civil)/38/2021 in MACApp./9783/2020	NEW INDIA ASSURANCE CO. LTD. Versus SMT. CHAITALI DEB AND 4 ORS.	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	MR. M TALUKDAR (R-1,2,3) MS. M BORUAH (R-1,2,3)
	WITH MACApp./9783/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA	
	WITH I.A.(Civil)/10317/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus CHAITALI DEB AND 4 ORS.	MR. K K BHATRA	
	WITH I.A.(Civil)/10481/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA	
9	I.A.(Civil)/66/2022 in MACApp./10961/2021	RUPAM DAS Versus RAMESH DAS AND ANR.	MR. S K GOSWAMI MR R SHARMA MR A C ALI	MR. A J SAIKIA (r-2) MR G S BORO (r-2)
	WITH MACApp./10961/2021 (Filing Number)	RUPAM DAS Versus RAMESH DAS AND ANR., B	MR. S K GOSWAMI	
10	I.A.(Civil)/175/2022 in MACApp./12219/2021	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SANDEEP KUMAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. M TALUKDAR MR. A SHAKIL MR A N DAS (R-2)
	WITH MACApp./12219/2021 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SANDEEP KUMAR AND 2 ORS. A	MR. R GOSWAMI	
11	I.A.(Civil)/1261/2022 in MACApp./4892/2022	LALZOMAWI HRANGKHOL AND 2 ORS. Versus THE MANAGING DIRECTOR A.B.C. INDIA LTD. AND 2 ORS.	MS. J PAUL MS. S AHMED	MR. K K BHATTA (R-3) MS JONA TALUKDAR (R-3) MS R DEVI (R-3)
	WITH MACApp./4892/2022 (Filing Number)	LALZOMAWI HRANGKHOL AND 2 ORS. Versus THE MANAGING DIRECTOR A.B.C. INDIA LTD. AND 2 ORS. F	MS. S AHMED	

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022

8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
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14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
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19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 4:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[THIS BENCH WILL SIT AT 4:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./101/2022 FIXED ON 22.8.2022, WITH PIL/62/2019 (D/O)	THE STATE OF ASAM AND 2 ORS. Versus DEBABRATA SAIKIA AND 4 ORS.	MR. D NATH, SR. GA, ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN
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HEARING

2	WA/79/2018 PART-HEARD, FIXED	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
3	WITH WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
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12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022

14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th August 2022][ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 2****[DIVISION BENCH-II]****THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	W.P.(CrI.)/22/2021 FIXED	SH. LALRAMMAWIA Versus THE STATE OF MIZORAM AND ANR.	MR. A R MALHOTRA	PP, MIZORAM
HEARING				
2	CrI.A./142/2020 WITH LCR 4 FILES, P.B.-2	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	MR P KATAKI PP, ASSAM
	WITH I.A.(CrI.)/317/2020 in CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
3	CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
	WITH I.A.(CrI.)/356/2020 in CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
4	CrI.A./208/2021 WITH LCR 6 FILES, P.B.-2	SANJIB BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MS S SHARMA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH I.A.(CrI.)/53/2022 in CrI.A./208/2021	SANJIB BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MS S SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
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19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4708/2022 FIXED	SWELL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM
2	WP(C)/5209/2022 FIXED	PARESH CH. DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU.
3	WP(C)/5218/2022 FIXED	MRS. SONPAHI RABHA Versus THE STATE OF ASSAM AND 8 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU SC, FINANCE SC, BTC
ORDER (STAY VACATING)				
4	I.A.(Civil)/2280/2022 FIXED in WP(C)/2903/2022 WITH WP(C)/2903/2022	SMT. PRITY RANI CHOUDHURY, Versus SUMAN SINGH AND 4 ORS. SUMAN SINGH Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR K KALITA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. R DUBEY SC, ELEM. EDU MRS. K DEVI MS S A KHALIFA
5	I.A.(Civil)/2368/2022 FIXED in WP(C)/5085/2021 WITH WP(C)/5085/2021	MINISH MOHAN KIRON PEGU AND ANR. Versus BOLEN DOLEY AND 5 ORS. BOLEN DOLEY Versus THE STATE OF ASSAM AND 6 ORS.	MR J PAYENG MR. B K DAS M N KHAN	MR. B K DAS SC, EDU SC, ELEM. EDU GA, ASSAM MR J PAYENG
ADMISSION				
6	WP(C)/2089/2020 PART-HEARD, FIXED WITH I.A.(Civil)/1622/2020 in WP(C)/2089/2020	ARUNAV KAR AND 61 ORS. Versus THE STATE OF ASSAM AND 15 ORS. ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus ARUNAV KAR AND 75 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR SC, APSC	SC, HIGHER EDU SC, HIGHER EDU MR. S C KEYAL SC, APSC SC, HIGHER EDU MR. S C KEYAL R SARMAH MR H K NATH

7	WP(C)/7040/2018 FIXED	BALIN HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R7,R8)
8	WP(C)/5625/2019 FIXED	KAMALUDDIN AHMED Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS.	MR. T DEURI MRS. R S DEURI MR. A ROB	MR. L SHARMA MR. P K BORAH MR. R THAKURIA
9	WP(C)/2319/2021 FIXED	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10)
	WITH I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
ORDERS				
10	Review.Pet./69/2019 WP(C) 5769/2016(D/O), FIXED	THE STATE OF ASSAM AND 4 ORS. Versus SRI APURBA KR. NATH	MR. D NATH ADDL. SR. GA, ASSAM	MR. R M CHOUDHURY
	WITH			
11	Cont.Cas(C)/545/2017	APURBA KR. NATH Versus MUKESH SAHAY and ANR.	MR.R M CHOUDHURY	MR. A GANGULY (R2) MR T CHHETRI (R2)
	WITH I.A.(Civil)/2239/2021 in Cont.Cas(C)/545/2017	APURBA KR. NATH Versus MUKESH SAHAY and 2 ORS		
12	WP(C)/4122/2021 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
13	Cont.Cas(C)/54/2022 FIXED	SYEDA PUTALY BEGUM Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
14	WP(C)/3723/2022 FIXED	ABUL KALAM AZAD Versus THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU
	WITH			
15	WP(C)/6427/2021	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)
	WITH			
16	Cont.Cas(C)/230/2022	NAWSHAD ALI AHMED Versus DHARMA KANTA MILI, ACS AND ANR	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2)
	WITH			
17	WP(C)/353/2022	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, HIGHER EDU MR. S K MEDHI (r-3)
	WITH I.A.(Civil)/2433/2022 in WP(C)/353/2022	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS	MR A ALI MD Y ALI	SC, HIGHER EDU SC, AG (A AND E) MR. U K NAIR
18	WP(C)/4301/2022 FIXED	DR. RAMA PRASAD BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
19	WP(C)/4587/2022 FIXED	RUHUL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	SC, SEC. EDU. GA, ASSAM

20	WITH WP(C)/3510/2022	BAHARUL ALAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS HEARING	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, SEC. EDU. GA, ASSAM
21	WP(C)/6534/2014 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
	WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
22	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU
23	WITH WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR. P J PHUKAN MR. P J PHUKAN MR D K DAS(R-12) MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-12) MR R B GOSWAMI
24	WITH WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR H BETALA (R-5) MR C KUMAR (R-5)
25	WP(C)/7540/2017 FIXED	UTPAL RAJKONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
26	WITH WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY

27	MACApp./889/2018 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. Versus SMTI MADHABI KALITA and ANR	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MS. L N CHOUDHURY(R-1) MRS. S N KHANDAKAR(R-2) MS. R GOSWAMI(R-2) MD. M H CHOUDHURY(R-1) MS. M DEVI (R-1) MR. T A CHOUDHURY(R-1) MS. S KHAN(R-1) MR. A LASKAR(R-2)
28	WP(C)/5103/2019 FIXED	HUSSAIN AHMED BARBHUIYA Versus THE BOARD OF SECONDARY EDUCATION AND 5 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. A M MAZUMDER	MR. T C CHUTIA MR. R MAJUMDAR (R-6) MR R DHAR (R-7,8) SC, SEBA

STAY MATTERS

29	WP(C)/2509/2022 FIXED	MD. RAFIK AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K MEDHI MRS. M BARMAN	SC, SEC. EDU. MR H R A CHOUDHURY (R-6) MR. B CHAKRAVARTY (R-8) MR. H ALI (R-6) MS. A LALA (R-8)
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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/184/2021 FIXED, WITH LCR	MD. ABDUL SALAM @ ABDUL SALAM @ ABDUL SALAM SHEIKH @ ABDUS SALAM @ A SALAM Versus THE UNION OF INDIA AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
2	WP(C)/6007/2018	KAMALA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/6131/2019 WITH LCR	ATAUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MS N NATH MR. M DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/9513/2019 WITH LCR	AKTARA BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	Review.Pet./85/2021 WITH WP(C)/3091/2017 (D/O)	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
STAY MATTERS				
6	WP(C)/1596/2017 WITH LCR	ANOWAR HOSSAIN @ ANOWAR HUSSAIN BEPARI Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.

7	WP(C)/6011/2018 WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/7810/2018 WITH LCR	LOGNA RANI BAISHYA Versus THE UNION OF INDIA AND 8 ORS.	MR. R SARMA MR. S K ROY	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION.
9	WP(C)/324/2019 WITH LCR	AMBIA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MR. M HASHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/5110/2019 WITH LCR	AZIRON BIBI @ AJIRON BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4,7)

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3053/2022 FIXED	NOUSHAD ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM
2	WP(C)/3568/2022 FIXED	CHANDRA KANTA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MD B ISLAM MR K UDDIN MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	GA, ASSAM SC, HANDLOOM AND TEXTILE
3	WP(C)/4852/2022 FIXED	PARINITA GOGOI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR. D DOLEY	GA, ASSAM
4	WP(C)/5160/2022 FIXED	MS. AMNIKA THAOSEN AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR B R BRAHMA	GA, ASSAM SC, FINANCE SC, DIMA HASAO SC, PWD
ADMISSION				
5	WP(C)/8779/2019 PART-HEARD, FIXED	IMRAN HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NHM
6	WP(C)/6375/2015 FIXED	DR. GANESH CHANDRA BORA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
7	WP(C)/4751/2018 FIXED	BIREN SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U C BHATTACHARYYA MR. S S BARUAH	GA, ASSAM MR. N. ANAND (R 2 & 4) MR. J K GOSWAMI (r-2,4) MR. J BARMAN (r-2,4)
8	WP(C)/383/2020 FIXED	HEMI BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S GOSWAMI	GA, ASSAM

9	WP(C)/834/2021 FIXED	SHAHI ZAMAN SK Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, AG SC, HEALTH SC, FINANCE
10	WP(C)/758/2022 FIXED	ANOWAR HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
11	WP(C)/832/2022 FIXED	DR. DHRUBA HOJAI Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	GA, ASSAM SC, AG SC, HEALTH
12	WP(C)/3430/2022 FIXED	SUBHASH DAS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
<u>ORDERS</u>				
13	Cont.Cas(C)/7/2021 PERSONAL APPEARANCE, FIXED	SMTI. ANITA SINGHA Versus M S MANIVANNAN, IAS AND ANR THE STATE OF ASSAM AND 2 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	MRS. D DAS BARMAN (R-2)
14	Review.Pet./125/2022 WITH WP(C)/6573/2021(D/O), FIXED WITH	BHARATI DAIMARI Versus MR. G D TRIPATHI AND ANR	MR. R BORPUJARI SC, REVENUE	
15	Cont.Cas(C)/122/2022	RUBEN KALITA@RABEN KALITA (SINCE DISMISSED FROM SERVICE) Versus THE UNION OF INDIA and ORS	MR. S U AHMED MR A HAWARI	MR. D SAIKIA (R-1) MR. J HANDIQUE MS. N BORDOLOI (R-1) ASSTT.S.G.I.
16	I.A.(Civil)/563/2022 in WP(C)/2277/2010 WITH I.A.(Civil)/561/2022 WITH WP(C)/2277/2010(D/O), FIXED	RUBEN KALITA@RABEN KALITA, Versus THE UNION OF INDIA and 4 ORS	MR. R K TALUKDAR	MR. A K DUTTA (R-1 TO 5) ASSTT.S.G.I.
<u>HEARING</u>				
17	WP(C)/4518/2008 FIXED	KALADHAR CHAUBEY Versus THE UNION OF INDIA and ORS	MR H BEZBARUA MS.D SAIKIA MR.K K GUPTA	C.G.C. MISSJ HUDA ASSTT.S.G.I.
18	WP(C)/4438/2015 B/O	ABDUL RAZZAK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	GA, ASSAM
19	WP(C)/4500/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
20	WITH WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS
21	WITH WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD. Versus GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R-1) GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE
22	WP(C)/3272/2018	NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.	MR F KHAN MS. S ZANGMU	MR. K GOGOI (SC, HIGHER EDU) MR. D GOGOI (R6) MR. R BORPUJARI (SC, Finance) MR. S S ROY (R1-3) MR. D NATH (R2 & 6) ASSTT.S.G.I.

23	WP(C)/6314/2018	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC
	WITH			
24	WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
	WITH			
25	WP(C)/6650/2018	MANIKA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
26	WP(C)/6318/2019 FIXED	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM
27	MACApp./347/2021 WITH LCR) MRS. ALIMONI BHUYAN Versus MD. SADEK ALI AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. S CHAMARIA MR. S CHAMARIA MR D SARMA

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
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13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5080/2022 FIXED	DIPON KUMAR DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, P AND R.D. GA, ASSAM
2	WP(C)/5396/2022 FIXED	ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP
WITH				
3	WP(C)/5051/2022	ANWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP
ADMISSION				
4	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R-7 SC, ED GA, ASSAM
5	WP(C)/2561/2022 B/O	MOUSUMI CHAKRABARTY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM
6	WP(C)/3365/2022 FIXED	SUKTARA KHANAM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M ISLAM H M ALI	SC, SOIL CONSERVATION DEPTT.
7	WP(C)/4730/2022 FIXED	M/S BEHUBOR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
ORDERS				
8	Cont.Cas(C)/409/2020 B/O	RABIJUL ALOM Versus DR. J.B. EKKA, IAS	MR. A M S MAZUMDER	MR. M NATH MR. M NATH MR. A ROY MR. A ROY MR. A BHATTACHARJEE MR. A BHATTACHARJEE

9	WP(C)/4697/2022 FIXED	BISWAPRAVA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	H Z SINGHA MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM SC, ELECTION COMMISSION.
HEARING				
10	MACApp./81/2016 FIXED, WITH LCR	MD HAIDAR ALI Versus M/S NATIONAL INSURANCE COMPANY LIMITED and ANR	MR. T J MAHANTA MR. A BARUA MS. P BHATTACHARJEE	MS. R D MOZUMDAR(R-1) MS. C MOZUMDAR(R-1) MR. S P SHARMA R-1
11	MACApp./145/2016	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD HAIDAR ALI and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MS.K DEKA MS.P DAS	
12	WP(C)/816/2016 FIXED	CHANDAN PAUL Versus THE UNION OF INDIA and 2 ORS	MR.B P SINHA MS.R SARKAR MISS S R DEY MS.N DAS	DR. B N GOGOI, RLY.ADV. SC, NF RLY
13	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
14	WP(C)/463/2020 WITH WP(C)/5742/2011(D/O)	ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL MS S JITANI	MR. R K D CHOUDHURY MR. P DAS MR G DAS MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
15	WP(C)/5728/2021 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
	WITH I.A.(Civil)/922/2022 in WP(C)/5728/2021	SRI BIJU KUMBANG Versus ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA
16	WP(C)/1609/2022	SMT. ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST
STAY MATTERS				
17	WP(C)/3218/2022	M/S D K TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS M DAS MS S KAKATI	GA, ASSAM
18	WP(C)/3786/2022	PUSHPA MARKETING Versus THE UNION OF INDIA AND 6 ORS	MR J ISLAM MR. N I KHAN MR. S Z RAHMAN	MR H GUPTA SC, RAILWAY
19	WP(C)/3791/2022 CAVT. NO.05432/022,	MAHADEV BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MD H R AHMED	MR. S K DAS (FOR CAVEATOR) MR R KARIM (FOR CAVEATOR) SC, FOREST SC, BTC
20	WP(C)/3792/2022 CAVT. NO. 05422/022,	MAHADEV BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MD H R AHMED	MR. S K DAS (FOR CAVEATOR) MR R KARIM (FOR CAVEATOR) SC, FOREST SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
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13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:50 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/149/2020 B/O	SUMAN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MR. S BARTHAKUR	MR. D K SARMAH (R2-R6) MRS S BARUAH MS. A TALUKDAR (R2-R6) MRS. S BORA (R2-R6) SC, I O C ASSTT.S.G.I.
2	WP(C)/3849/2020 FIXED	JYOTSHNA RANI SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P ROY MR. N DHAR MS. S DASGUPTA MS S DAS	GA, ASSAM MS. T GOSWAMI (R-6, 7)
3	WP(C)/6422/2021 FIXED	M/S NARAYAN MUKHARJEE AND CO. Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY	SC, I O C
4	WP(C)/2134/2022 B/O	KUMKUM DAS MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. C PATOWARY MR. S BIKASH	GA, ASSAM SC, REVENUE
5	WP(C)/2599/2022 FIXED	MOON KUMAR NATH Versus STATE BANK OF INDIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR S S SHARMA MR. R K D CHOUDHURY, ASGI (R-5) MR. B J MUKHERJEE MR. H BURAGOHAIN (R-1 TO 4) MR B DEORI, GA, ASSAM (R- 6 TO 8)

HEARING

6	Co.App./3/2013 CAVT. NO. 959/2013 WITH CAVEAT	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR GA, ASSAM
7	WP(C)/6553/2014	THANESWAR SHIL Versus THE STATE OF ASSAM AND 2 ORS	MR.R S CHOUHAN	GA, ASSAM
8	WP(C)/7322/2015 FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
9	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAJIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
10	MACApp./103/2020 WITH LCR 2 FILES	MARTUZ KHAN Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A T SARKAR MR. T AHMED MS. R RAHMAN	MR. A J SAIKIA MR. B KAKATI
<u>STAY MATTERS</u>				
11	WP(C)/4884/2020	BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
12	WP(C)/318/2022	GOLAKGANJ MATSYA BAPSAYEE MARKETING SAMITTE @ G B MATSYA BABSAYEE UNNAYAN SAMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. P BORAH MRS K M SAIKIA	GA, ASSAM MR. A DAS (R-8,9)
13	WP(C)/3158/2022	PLASCOM INDUSTRIES Versus THE UNION OF INDIA AND 2 ORS.	MR. U K NAIR MS M DAS MR. P SAIKIA MR. A KONWAR	MR S N SARMA SENIOR ADVOCATE (R-2,3) MR H GUPTA MR. K KALITA (R-2,3) MS. C BASUMATARY (R- 2,3) MS G SWAMI (R-2,3) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
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13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



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[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2117/2022	SYED JAVED AKHTAR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	PP, ASSAM
2	Bail Appln./2118/2022	MONAF ALI @ MNAF ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
3	Bail Appln./2121/2022	DIPAK RABHA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
4	Bail Appln./2125/2022	DHARMESWAR KALITA Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
MOTION				
5	Crl.Pet./857/2022	KAUSHIK TALUKDAR Versus BILLAL AHMED HAZARI AND ANR	MR P SHARMAH MR P SONOWAL	PP, ASSAM
6	Crl.Pet./858/2022	ABDUL BAREK Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
7	Crl.Pet./859/2022	ANIL SAIKIA AND ANR Versus DEBENDRA CHANDRA SAIKIA AND ANR	MS A HUSSAIN S AHMED	PP, ASSAM
8	AB/2445/2022	SHAHA ALOM @ SHAH ALOM SK Versus THE STATE OF ASSAM	MRS. K DEVI MR K KALITA MS S A KHALIFA	PP, ASSAM
9	AB/2453/2022	JABBAR ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. F A HASSAN MR. T SK	PP, ASSAM
10	AB/2456/2022	LABANYA PRASHAD MAZUMDAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

11	AB/2462/2022	JANGSER ALI @ JAMSHER ALI Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
12	AB/2464/2022	AZIZUR ROHMAN @ AJIJUR RAHMAN BEPARI AND 14 ORS Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
13	AB/2466/2022	DIPTI GOGOI BOUAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
14	AB/2467/2022	ZIA UDDIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
15	AB/2469/2022	MD AFAZ UDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
<u>ADMISSION</u>				
16	CrI.A./202/2022	SANJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
	WITH I.A.(CrI.)/477/2022 in CrI.A./202/2022	SANJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1954/2022 FIXED	ROFIKUL ISLAM @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
18	Bail Appln./1970/2022 FIXED	DIMBESWAR KAR @ DHON Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
19	Bail Appln./1998/2022 FIXED	RAJEN KALITA Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/1564/2021 FIXED	SUDHANG KR BRAHMA Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
21	AB/1078/2021	RIJENDRA NATH BRAHMA Versus THE STATE OF ASSAM	MR. N J KHATANIAR	MR. T DEURI (R-2) MRS. R S DEURI (R-2) PP, ASSAM
22	AB/1565/2021	JAI PRAKASH GAGGAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
23	AB/1590/2021	TAPAN PODDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
24	AB/996/2022 FIXED	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
25	AB/1443/2022	HAFIJA KHATUN @ HABIJA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
26	AB/1676/2022 FIXED	RAGHAV KHAKHOLIA @ RAGHAB KUMAR KHAKHOLIA Versus THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR	PP, ASSAM

27	WITH AB/1638/2022	RAJ KUMAR KHAKHOLIA Versus THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	PP, ASSAM
28	AB/2028/2022	GAURAV BORAH @ GAURAB BIKASH BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MRS J BORAH	PP, ASSAM
29	AB/2124/2022	NAZIMUL HOQUE TALKDAR @ MD. MAJBUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR. A H SARKAR	PP, ASSAM
30	AB/2142/2022	PASHAN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR. R K D CHOUDHURY MR M RANA	PP, ASSAM
31	AB/2168/2022	ALSUMA BEGUM Versus THE STATE OF ASSAM	MR. S C BISWAS MD E AHMED MR. H A TALUKDAR	PP, ASSAM
32	WITH AB/1964/2022	ZAKIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. H A TALUKDAR MR. P S BISWAS	PP, ASSAM
33	AB/2194/2022 FIXED	ATOWAR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
34	AB/2201/2022 FIXED	JOY ASHISH SINGH Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
35	AB/2206/2022 FIXED	JAFOR ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
36	AB/2211/2022 FIXED	MANIK TALUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	AB/2227/2022 FIXED	DILIP BARMAN Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	PP, ASSAM
38	AB/2231/2022 FIXED	SAHIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M ALI MR. R ISLAM	PP, ASSAM
39	AB/2238/2022 FIXED	IBRAHIM ALI AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
40	AB/2240/2022 FIXED	ABDUL BATEN @ A. BATEN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
41	AB/2274/2022 FIXED	MOSTAFA ALI @ MOSTAFA SK Versus THE STATE OF ASSAM	MRS. K DEVI MR K KALITA	MD S HOQUE PP, ASSAM
42	AB/2282/2022 FIXED	MD. KAMAL UDDIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
<u>ORDERS</u>				
43	Review.Pet./39/2021 IN CRP 262/2017(D/O)	SMT. BANTI BHARALI Versus RANJANA BEZBARUAH AND ANR.	MR. R B SAH MR G KAKOTI	MR. S SAHU
44	I.A.(CrI.)/458/2022 in CrI.Pet./144/2020	BIMAL DEY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM

WITH

Crl.Pet./144/2020

BIMAL DEY AND ANR.

MR. S BORTHAKUR

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR.

MS. P BORAH

HEARING45 Crl.A./439/2019
WITH LCR 4 FILES, FIXED

SRI BIKI MANDAL @ BIKI MONDAL

MR. A K GUPTA

PP, ASSAM

Versus

STATE OF ASSAM AND ANR

MR. N HASAN

MR. R S MISHRA

MS. S KAKATI

MR. A HASAN

MR. I K BURAGOHAIN

46 Crl.Pet./268/2021
WITH LCR (TWO FILES), FIXED.

SMTI. SARADA BISWAS @ VISWAS

MR. DITUL DAS

MR T H HAZARIKA

Versus

SMTI. SUKLARANI BISWAS AND 2 ORS

MR. D S SINGH

MR T H HAZARIKA

MR. B J TALUKDAR

MS. M DAS

MR M CHETIA

MR M CHETIA

MR A RASHID

MR A RASHID

MR. K ISLAM

MR. K ISLAM

MR N AHMED

STAY MATTERS47 Crl.Rev.P./278/2014
WITH LCR 3 FILES

PUSPA BANIA @ PUSPA KANTA BANIA

MD.A HUSSAIN

MR.G SAIKIA

Versus

THE STATE OF ASSAM AND ANR

MR.D DAS

MR.D SAUD

MR.K SARMA

PP, ASSAM

MR.M BERIA

MR.K CHOUDHURY

MS.K M SARMA

48 Crl.Pet./1123/2018

THOMAS LANGTHASA

MR. M BISWAS

MR H R A CHOUDHURY

Versus

THE STATE OF ASSAM AND ANR.

MS. B PHOM

(R2)

MR. D TIWARI

MR. I A HAZARIKA (R2)

MR. H ALI (R2)

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2120/2022	MOFIJUL ALI PARAMANIK @ MOFIZUL ALI PARAMANIK Versus THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
2	Bail Appln./2122/2022	BIKASH PAUL @ RAHUL Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
3	Bail Appln./2123/2022	RUHUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR M BASUMATARI MR. P M KALITA	PP, ASSAM
4	Bail Appln./2128/2022	NAMITA DEBBARMA AND 2 ORS Versus THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
5	Bail Appln./2129/2022	MD. ISHLAODDUN @ MD. ISHLAUDDIN AND ANR Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
MOTION				
6	Crl.Pet./826/2022	JAVED MIYANDAD @ NOIM UDDIN @ NAIM UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
7	AB/2447/2022	IMAN ALI MONDAL Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
8	AB/2449/2022	SARBESH ALI AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
9	AB/2450/2022	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

10	AB/2454/2022 B/O	BHAITY KUTUM Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
11	AB/2460/2022	SANU LOHAR @ SONU LOHAR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
12	AB/2461/2022	ASHRAFUL KHANDAKAR AND ANR Versus THE STATE OF ASSAM	MR. T SK MR R ISLAM MR J I MONDAL	PP, ASSAM
13	AB/2468/2022	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	AB/2470/2022	MADHAB SAIKIA Versus THE UNION OF INDIA	MS F BEGUM MS P DASGUPTA MR S PAUL MS. R M SAIKIA	ASSTT.S.G.I.

ADMISSION

15	Crl.Pet./603/2022 WITH LCR 1 FILE, FIXED	MD. SABIR NISHAT Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MS. S PARVEEN MR. N BARUAH PP, ASSAM
16	Crl.Pet./683/2022 WITH LCR 1 FILE, B/O	MD. MIZANUR RAHMAN Versus MD. MUHIBUR RAHMAN	MR F HAQUE MR N ISLAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM

BAIL HEARING (BA)

17	Bail Appln./1467/2022	BIKASH SINGH Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
18	Bail Appln./1562/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MAHMUDUL HASSAN KHAN @ MAHMUDUL HASAN KHAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
19	Bail Appln./1792/2022 WITH CASE DIARY AND CASE DIARY, FIXED	MD. ALI AHMED Versus THE STATE OF ASSAM	MS. M R DEVI	PP, ASSAM
20	Bail Appln./1799/2022 FIXED	RAJ KISHORE NAMASUDRA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
21	Bail Appln./1802/2022 WITH SCANNED COPY OF CD AND CR	ISLAM GONI @ ICHAM GONI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MS. A HUSSAIN MR R ISLAM MS M DEKA PP, ASSAM
22	Bail Appln./1843/2022 FIXED	MD. SAFIQL HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
23	Bail Appln./1850/2022 FIXED	NAUDHAN DUTTA Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
24	Bail Appln./1870/2022 WITH CASE RECORD AND CASE DIARY	SIRAJUL HAZARIKA Versus THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM
25	Bail Appln./1931/2022 FIXED	RATUL ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR	PP, ASSAM
26	Bail Appln./1966/2022 FIXED	BABUL ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

BAIL HEARING

27	AB/3747/2021	BAPAN GHOSH @ AMAL GHOSH Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
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28	AB/696/2022	SATYA NATH KALITA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. R K TALUKDAR MR. D BORA MR. N MAHAJAN	PP, ASSAM
29	AB/1726/2022 WITH SCANNED COPY OF CD AND CR.	MRS. TOIMAN NESSA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
30	AB/1873/2022	CHANUWAR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
31	WITH AB/1384/2022	MD. MAKIM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
32	AB/1885/2022	DANIEL TIRKEY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL	PP, ASSAM
33	AB/1890/2022	ABDUL BAREK Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
34	AB/1959/2022	SAIF UDDIN TAPADAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
35	AB/1965/2022	FERLI KHASIA ALIAS FERLI MUKHIM Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
36	AB/2013/2022	NARESH CHANDRA RABHA Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
37	AB/2014/2022	PADMARANI DAS AND 5 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
38	AB/2030/2022	MOZIBAR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
39	AB/2080/2022	KARUNA DAS Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA K. KALITA	PP, ASSAM
40	AB/2084/2022	AJADUL ISLAM @ LAKU AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR S. I. KHAN	PP, ASSAM
41	AB/2107/2022 FIXED	MD ABDUL HAI AND ANR. Versus THE STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
42	AB/2125/2022 FIXED	LOMBIT SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	SC, FOREST
43	AB/2131/2022 FIXED	ROFIKUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
44	AB/2135/2022	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
45	AB/2147/2022	RABINDRA SINHA @ ROBI SINHA Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
46	AB/2148/2022	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

47	AB/2150/2022	MD. TAHER ALI @ TAHIR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
48	AB/2156/2022	BIKOLPO DAS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
49	AB/2218/2022 FIXED	RAJU GOGOI Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
50	AB/2230/2022 FIXED	ROSIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
HEARING				
51	CrI.Pet./517/2022 FIXED	THE STATE OF ASSAM AND ANR Versus SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/620/2018 B/O	NARENDRA PRATAP SINGH AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S ISLAM MR P K DAS MR. M ALI	SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION
2	WP(C)/986/2020 B/O	KAMALA BEZBARUAH MEMORIAL COLLEGE OF TEACHER EDUCATION Versus UNION OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, ELEM. EDU MR. I ALAM, SC, NCTE SC, N C T E ASSTT.S.G.I. SC, DIB. UNIVERSITY
3	WP(C)/5015/2020 B/O	ISLAM UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU.
ORDERS				
4	Cont.Cas(C)/472/2020 B/O	MAHATMA SEVAGRAM HIGH SCHOOL Versus PREETOM SAIKIA AND 4 ORS.	MS. S B CHOUDHURY	MR. D SAIKIA (r-1) MR. T C CHUTIA MR D K ROY
5	Cont.Cas(C)/74/2022 B/O	ABDUL ALI Versus PREETOM SAIKIA AND 2 ORS	MR A K BORO MR D S DEKA	
6	Cont.Cas(C)/245/2022 FIXED	SHAHJAHAN ALI Versus SURANJANA SENAPATI	MR J ISLAM	
7	I.A.(Civil)/592/2022 B/O, WITH WP(C)/7058/2015 (D/O) in WP(C)/7058/2015	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS		SC, ELEM. EDU SC, FINANCE
8	WP(C)/4479/2022 CAVT. NO.07112/022, FIXED	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR

HEARING

9 WP(C)/5752/2013

PADMA LUCHAN BARUAH and 2 ORS
Versus
THE STATE OF ASSAM AND 20 ORS

MR.R P KAKOTI
MR.A K DUTTA
MR.B PURKAYASTHA

MR.B C DAS
MR.S S DEY
MR.S CHAUHAN(R-17)
GA, ASSAM
MR.O P BHATI
MR.M NATH
MR.A BHATTACHARJEE
SC, APSC
MRS.R S CHOWDHURY
MR.R DE
MR.I CHOWDHURY
MR.T C DAS
MR.K R PATGIRI
MR.I CHOUDHURY
MRD MONDAL
MR.U DUTTA
MR.D DAS
MR.D BORAH
MR.A CHOUDHURY
MR.R GOGOI
MR.A K BARUAH
MS.T JINI
MR.M J DAS
MR. N BARAH
SC, EDU
MR.R SINGHA
MR.H K BORA
MR.N BORAH

WITH
10 WP(C)/4325/2012

HIRANYA KUMAR NATH and 2 ORS
Versus
THE STATE OF ASSAM AND ORS

MR.R P SARMAH
MR.U K NAIR
MRS.R DEVI
MR.A CHETRY
MR.A R TAHBILDAR
MR.M P SARMA

WITH SEPARATE AFFIDAVIT FILE
(I)

MR.B C DAS
MR.S S DEY
MR.B D KONWAR
MR.Z MUKIT
MR.O P BHATI
MR.A SATTAR
MR.M NATH
MR.D MOZUMDER
MR.A BHATTACHARJEE
SC, APSC
MR.R DE(R-5)
MR.I CHOWDHURY
MR.M CHOUDHURY
MR.S SAIKIA
MR.D P BORAH
MR.K R PATGIRI(R-5)
MS.S KHANIKAR
MR.A ROY
MR.D SARMA(R-4)
MR.U DUTTA
MR. D MAZUMDAR
MR.B GOGOI
MR.A GOGOI
MR.D BORAH
MR.M CHOUDHURY
MR.I F ALI
MR.P CHETIA(R-4)
SC, EDU
MR.R P GUPTA
MRS.A VERMA
MR.N KHATANIAR
MR.J HUDA(R-4)
MR.N BORAH

11	WITH WP(C)/5906/2013 WITH SEPARATE AFFIDAVIT FILE (I)	NIRUPAN NATH and 4 ORS Versus THE STATE OF ASSAM AND 20 ORS	MRH I CHOUDHURY P-1 to 5 MR.D K SARMAH(P-1 to 5) MRA R BHUIYAN MR.N PATHAK(P-1 to 5)	MR.S S DEY MR.S CHAUHANR- 17 MR.O P BHATI MR.M NATH MR.A BHATTACHARJEE MRS.R S CHOWDHURY MR.R DE MR.I CHOWDHURY MR.T C DAS MR.A CHOWDHURY MR.K R PATGIRI MR.A R SHOME(R- 17) MR.I CHOUDHURY MRD MONDAL MR.D DAS MR.D BORAH MR.A K BARUAH MS.T JINI MR.J BHATI MR.R SINGHA MR.M J DAS SC, EDU MR.N BORAH MR.H K BORA
12	WITH WP(C)/7378/2013 WITH SEPARATE AFFIDAVIT FILE (I)	DIPAN KANTI SUKLABAIIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE SC, APSC MR.D P BORAH SC, EDU
13	MACApp./55/2017 WITH LCR 2 (TWO) FILES.	MAZNUR ALI Versus SMTI JONALI DAS and 8 ORS	MR.S H RAHMAN MR.D A KAIYUM MR.M HUSSAIN MR.E HUSSAIN	MS.R D MOZUMDAR(R- 8&9) MS.C MOZUMDAR(R- 8&9) MR. R C PAUL (R6) MR.A ALI(R- 1-4) MSP DEKA(R- 1-4) MR.A AHMED(R- 6&7) MR.S P SHARMA(R- 8&9) MS L DAS (R6)
14	WP(C)/3616/2017 WITH WP(C) 5681/2012 (D/O)	SHILPI SINGH and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.P K GOSWAMI MR.S S GOSWAMI MS.R DEKA	MR.N DUTTA(Sr.Adv.)(R- 5&6) MR. S MUKTAR (R3 & 4) MS.B BHUYANR- 5and6 SC, EDUCATION
15	WITH WP(C)/5070/2016	PRITY PRAKASH DEVA SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.N DUTTA MS.B BHUYAN MS.P SARMA MS.N BORAH MS.K BARMAN	MR.S S GOSWAMI(R- 6&7) MS.R DEKAR- 6and7 SC, EDUCATION MR.SHEIKH MUKTAR(R- 3&4)
16	WITH Cont.Cas(C)/714/2019	PRITY PRAKASH DEVA SARMA Versus MANINDER SINGH AND 4 ORS.	MS. B BHUYAN MS. P PATHAK	MR. D SAIKIA MR. S MUKTAR MR. B GOGOI MR. K GOGOI MR P NAYAK
17	WITH WP(C)/4906/2020	PRITY PRAKASH DEVA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS R DAS	SC, HIGHER EDU
18	WP(C)/273/2019	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/702/2018 FIXED	KABI CHANDRA TALUKDAR Versus THE STATE OF ASSAM	MR. A SAXENA MS. J BORTHAKUR S SARMA	MR C BARUAH (SC, A&E) DR. B AHMED (SC, IRRIGATION DEPT.) MR. P. NAYAK MR B GOGOI (SC, FINANCE DEPT.)
2	WP(C)/1492/2018 FIXED	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
	WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
3	WP(C)/152/2020 FIXED	SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE
	WITH I.A.(Civil)/1599/2021 in WP(C)/152/2020	PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH	SC, FINANCE
4	WP(C)/2420/2021 B/O	JITENDAR THAKUR Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	MR. K GOGOI ASSTT.S.G.I.
5	WP(C)/4127/2021 FIXED	BAKUL ROY Versus THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH	SC, PWD
6	WP(C)/5784/2021 B/O	NAYANDEEP GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH

ORDERS

7	WP(C)/4080/2017 FIXED	DR. ALOKESH CH. ROY Versus THE STATE OF ASSAM	MR.M J BARUA	GA, ASSAM MR.A MANNAF (R-3) MR.B GOGOI (SC, DEPARTMENT OF HEALTH) MRA K AHMED (R-3) MR.J ALAM (R-3)
	WITH			
8	WP(C)/7691/2016	RAFIQUL ISLAM Versus THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN MR. M AHMED	MR.D P BORAHSC, HEALTH
		HEARING		
9	WP(C)/1256/2013 B/O	RAJPAL SINGH Versus THE UNION OF INDIA and 4 ORS	MR.M DUTTA MS.M DAS	MR. B CHAKRAVARTY (CGC) MR.R SHARMA ASSTT.S.G.I.
10	WP(C)/2557/2014	INDRAMANI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR.S NATH MR. D MAZUMDAR	MS.A VERMA SC, FINANCE
11	WP(C)/5582/2015 FIXED	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	C.G.C. MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
12	MACApp./115/2017 WITH LCR	MIZURAM HAJONG Versus DIVISIONAL MANAGER ORIENTAL INSSURANCE CO LTD and 2 ORS	MR.H GOGOI MR.H DAS MS.J SULTANA	MR. S K GOSWAMI
13	WP(C)/916/2019 WITH LCR	DEBEN CHANDRA MEDHI Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA SC, AEGCL
14	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
15	WP(C)/677/2021 FIXED	SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022

20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A./590/2015 IN MAC APP. SL. NO. 254464	M/S NEW INDIA ASSURANCE CO.LTD. Versus BHABESH TALUKDAR and 2 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	
2	I.A.(Civil)/2748/2018 in MACApp./699/2018 WITH MACApp./699/2018	SMTI RIPA BORO AND 2 ORS Versus POWER GRID CORPORATION LIMITED SMTI RIPA BORO AND 2 ORS Versus POWER GRID CORPORATION LIMITED	MR. J SARMAH MR. A BHATTACHARYYA MR. J SARMAH MR. A BHATTACHARYYA	
3	I.A.(Civil)/1414/2019 in MACApp./4381/2019 WITH MACApp./4381/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PURNIMA BHUYAN @ MAINI KHARGARIA AND 3 ORS NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PURNIMA BHUYAN @ MAINI KHARGARIA AND 3 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
4	I.A.(Civil)/1817/2019 in MACApp./3063/2019 WITH MACApp./3063/2019 (Filing Number)	SMTI. RIMA BORAH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS., SMTI RIMA BORAH Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	A G CHOUDHURY	MR. R K BHATRA (R1) MS R GANGAWAT (R1) MS M N KONYAK (R1)
5	I.A.(Civil)/2355/2019 in MACApp./6571/2019 WITH MACApp./6571/2019 (Filing Number)	MISS MEENAKSHI GHOSH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS MISS MEENAKSHI GHOSH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A ROY MR. P M KALITA MR. S SHARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

6	I.A.(Civil)/2684/2019 in MACApp./4145/2018	SMTI. AMBORI CH. BARMAN Versus MD. INTAZ ALI AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	MD. A AHMED MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
	WITH MACApp./4145/2018 (Filing Number)	SMTI AMBORI CH. BARMAN Versus MD INTAZ ALI AND 2 ORS		
7	I.A.(Civil)/3825/2019 in MACApp./13930/2019	THE NEW INDIA ASSURANCE CO. LTD. Versus MOSTT. NURJAHAN BEWA AND 7 ORS	MRS. B ACHARYA MR. A ACHARYA	MR. I A TALUKDAR(R1,2)
	WITH MACApp./13930/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus MOSTT. NURJAHAN BEWA AND 7 ORS		
	WITH I.A.(Civil)/13935/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus MOSTT. NURJAHAN BEWA AND 7 ORS		
8	I.A.(Civil)/4053/2019 in MACApp./16546/2019	UNITED INDIA INSURANCE CO. LTD Versus HAFIZA KHATUN AND 2 ORS	MS S MOCHAHARI MR SISHIR DUTTA	
	WITH MACApp./16546/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus HAFIZA KHATUN AND 2 ORS		
	WITH I.A.(Civil)/16548/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus HAFIZA KHATUN AND 2 ORS		
9	I.A.(Civil)/405/2020 in MACApp./13/2020	MARFUZA BEGUM AND 4 ORS. Versus THE GENERAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MD. K ALI MS. R LAILA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
	WITH MACApp./13/2020 (Filing Number)	MARFUZA BEGUM AND 4 ORS. Versus THE GENERAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	
10	I.A.(Civil)/982/2020 in MACApp./3694/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT. HAPPY DAS @ HEPI AND 5 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH MACApp./3694/2020 (Filing Number)	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus HAPPY DAS @ HEPI AND 5 ORS		
	WITH I.A.(Civil)/3695/2020 (Filing Number)	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus HAPPY DAS @ HEPI AND 5 ORS		

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
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8)	MR J SHARMA	18-08-2022	To	30-08-2022
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19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./425/2022	RUPASRI SARMA Versus DEBENDRA SARMA	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	
2	Crl.Rev.P./426/2022	ABDUL KALAM Versus REJINA KHATUN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
3	Crl.Rev.P./427/2022	BS NARGIS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
4	AB/2448/2022	MD. SUMAR ALI @ SAMIR ALI Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
5	AB/2451/2022	SHARIF UDDIN Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
6	AB/2452/2022	MORZINA AHMED @ MORZINA KHATUN Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
7	AB/2455/2022	SABBIR HUSSAIN CHOWDHURY AND 3 ORS Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR M DEY	PP, ASSAM
8	AB/2457/2022	LABANYA PRASHAD MAZUMDAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
9	AB/2458/2022	JABIR HUSSAIN ALIAS JABIR AHMED AND 5 ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
ADMISSION				
10	Crl.Rev.P./179/2018 FIXED	SITARAM PRASAD Versus JAMUN PASWAN AND ANR.	MR. P MAHANTA MS. P SAHARIA	MR. A K GUPTA (R1) MR. R S MISHRA (R1)

11	Crl.Rev.P./342/2018 WITH LCR 3 FILES	BASISTHA BHUYAN Versus KAMINI LAHKAR AND 2 ORS	MR P BHARADWAJ	MR. O P BHATI (R1, R2) MR T C DAS (R1, R2) MR. P SARMA (R1, R2) PP, ASSAM
12	Crl.Pet./999/2018 FIXED	BAKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. JUNM LASKAR	MR. M H RAJBARBHUIYAN (R2-R6, R8) MR. W RAHMAN (R2-R6, R8) MS. S RASUL (R2-R6, R8) PP, ASSAM
13	Crl.Pet./1342/2019 FIXED	M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
14	Crl.Pet./702/2021 FIXED	SANJEEV DEY AND ANR. Versus DEBOSREE DUTTA	MR. S KALITA MR. S KAKATI MR P DAS	MR. A AHMED MR. M A CHOUDHURY
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./2020/2022 FIXED	RAJIB ALI AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
16	Bail Appln./2042/2022 FIXED	HAREN KALITA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/4214/2021	ABDUL MALIK Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
18	AB/1059/2022 FIXED	ANAN BORO Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
19	AB/1729/2022 FIXED	RIJUBAR RAHMAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA MR. G C DEKA	PP, ASSAM
20	AB/1919/2022	BIJU THAPA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
21	AB/2049/2022 FIXED	LOHIT BORDOLOI Versus THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
22	AB/2318/2022 FIXED	RABINDRA KALITA Versus THE STATE OF ASSAM	MR. M NATH MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
23	AB/2321/2022 FIXED	CHAND MAHMUD ALI @ CHAND MOHAMMAD ALI Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
24	AB/2322/2022 FIXED	ABU SHAMA AHMED Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
<u>ORDERS</u>				
25	Crl.Pet./1226/2019	ABDUL LATIF SK. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN MR. A K AHMED	PP, ASSAM
26	Crl.Pet./673/2021 FIXED	GURDEEP SINGH Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
27	Crl.Rev.P./396/2022 FIXED	ROSHIDUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB	PP, ASSAM

28	I.A.(CrI.)/419/2022 in CrI.Rev.P./394/2022	LAKHI DOWARAH Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MS. S DAS	PP, ASSAM
	WITH CrI.Rev.P./394/2022	LAKHI DOWARAH Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI	PP, ASSAM
29	I.A.(CrI.)/475/2022 AB 2387/2022(D/O) in AB/2387/2021	THE STATE OF ASSAM AND ANR. Versus POONAM THAKUR AND ANR		
		HEARING		
30	CrI.Pet./197/2016 WITH MEDIATOR REPORT	SMTI SUNANDA PAUL Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MS H AHMED MR.D GOGOI	MR.A BHATTACHARYYA(R-2) MS P BARUAH (R-2) S AZIZ (R-2) MS. K TALUKDARR-2 PP, ASSAM
31	CrI.Rev.P./57/2022 WITH LCR 1 FILE, FIXED	SHORIFUL ISLAM Versus FULBHANU BEGUM	H A AHMED MR. R ALI DR. R HOQUE MR A S SK	MR. N HOQUE MR I HUSSAIN
		STAY MATTERS		
32	CrI.Rev.P./341/2016 WITH LCR 3 FILES	JAHAR ALI Versus THE STATE OF ASSAM and ANR	MS.M BORAH MR.A HUSSAIN MR.A DEWAN	MD.M H CHOUDHURY(R-2) MS.F INTAZR-2 PP, ASSAM
33	CrI.Rev.P./342/2016 WITH LCR 3 FILES	MD. AMINUR ALI @ AMINUR SHEIKH Versus THE STATE OF ASSAM AND ANR	MR.B M CHOUDHURY MR.P SUNDI MRS.M S SUNDI MR.U CHOUDHURY	PP, ASSAM
34	CrI.Pet./116/2017 WITH LCR 1 FILE	DR. BIMAN CH. CHETIA Versus THE STATE OF ASSAM and 2 ORS.	MR.G UZIR MR. R DE MR.S M BARUAH MR.M SAIKIA MR.H DAS MR.M GOGOI MR.T K DAS	MR. K D CHETRI (R2) MS R BARUAH (R2) MR.D GOGOI(R-2) MR.S BORTHAKUR R-2 MR M HAZARIKA(R-2) PP, ASSAM
35	CrI.Rev.P./359/2018 WITH LCR 3 FILES	PULINDRA DAS @ KOLIYA Versus THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
36	CrI.Pet./25/2020	SANDEEP JAISWAL AND ANR. Versus M/S. PERFECT PAPER CONVERTER AND ANR.	MR. B DEKA MS P BARUAH	MR H GUPTA PP, ASSAM (R2)
37	CrI.Pet./370/2021	JANENDRA KUMAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. K K DEKA (R-2) MR H SAIKIA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022

11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./61/2021 WITH MACApp./54/2021 (D/O), WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus MAMPI DAS AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR D MONDAL
FOR HEARING U/O XLI RULE II C.P.C.				
2	RSA/124/2022 FIXED WITH I.A.(Civil)/2411/2022 in RSA/124/2022	RAMESH MAHATO Versus URMILA DEVI RAMESH MAHATO Versus URMILA DEVI	MR Z MUKIT MR. A SATTAR MR Z MUKIT MR. A SATTAR	MR. B J MUKHERJEE FOR CAVEATOR MR. B J MUKHERJEE FOR CAVEATOR
ORDERS				
3	MACApp./132/2020 WITH LCR, B/O WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS, THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGOHAIN(R- 1-4)
4	I.A.(Civil)/562/2021 WITH LCR, B/O in MACApp./611/2019 WITH MACApp./611/2019 WITH CO/8512/2020 (Filing Number) in MACApp./611/2019	MOFIDA BEGUM AND 2 ORS. Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS. THE UNITED INDIA INSURANCE COMPANY LTD Versus MUSSTT. MOFIDA BEGUM AND 4 ORS MOFIDA BEGUM AND 2 ORS. Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS. (A)	MR D MONDAL MR D MONDAL MR. A DUTTA MRS. P M DUTTA MR D MONDAL	MR A DUTTA MR. Z IQBAL MR D MONDAL MR. S HAZARIKA

5	I.A.(Civil)/2012/2022 WITH LCR, B/O in RSA/38/2009 WITH RSA/38/2009 WITH I.A.(Civil)/1673/2022 in RSA/38/2009 WITH I.A.(Civil)/1863/2022 in RSA/38/2009 WITH I.A.(Civil)/2013/2022 in RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA Versus MANJULATA DUTTA and 7 ORS BIMALENDU SAHA Versus MANJULATA DUTTA and ORS ON THE DEATH OF NIRUPAM SAHA Versus SMTI MANJULATA DUTTA AND 7 ORS ON THE DEATH OF AMIYA SAHA, HIS LEGAL HEIRS , SRI BIJAY BALLAV SAHA Versus MANJULATA DUTTA and ORS ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA Versus MANJULATA DUTTA and 7 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA MR.N DHAR MR. S P CHOUDHURY MR .B MALAKAR MS. S D GUPTA MR.S CHAKRABARTY MR. S P CHOUDHURY MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA MR. N DHAR MR. R GOSWAMI MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA MR. R GOSWAMI	MR. P K ROY MR. S K CHAKRABORTY MR.P K ROY MR.S K CHAKRABORTY MR.A CHAKRABORTY MS.M DUTTA MR. S K CHAKRABORTY MR. P K ROY MR. S K CHAKRABORTY MR. P K ROY MR. S K GHOSH MR.P J SAIKIA MR.A K GUPTA MS.M KECHII MR.P J SAIKIA MR.A K GUPTA MS.M KECHII MRD MONDALR-1and2 MR.P SARMA(R-1&2) MR. N ALAM MR.S U AHMED MD.S ISLAM MR.D HUSSAIN MRK TALUKDAR MR.U PATGIRI
6	I.A.(Civil)/2453/2022 FIXED in RSA/209/2019 WITH RSA/209/2019 WITH I.A.(Civil)/2454/2022 in RSA/209/2019	ABDUL AHAD AND 3 ORS. Versus MD. HABAR ALI ABDUL AHAD AND 3 ORS. Versus MD. HABAR ALI MD. ABDUL AHAD AND 3 ORS Versus MD. HABAR ALI	MR. R GOSWAMI MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA MR. R GOSWAMI	
7	I.A.(Civil)/2560/2022 in CRP/61/2022(D/O), B/O in CRP/61/2022	MD. AZIR UDDIN MAZUMDER AND ANR Versus MOHIT KUMAR SAND	MR. D CHAKRABARTY	
HEARING				
8	RSA/180/2009 WITH LCR, FIXED WITH RSA/179/2009	ON THE DEATH OF RAMASIS GUPTA HIS LEGAL HEIR SMT BODAMI DEVI Versus BANI KAKATI and 2 ORS RAMASIS GUPTA Versus BANI KAKATY and 2 ORS	MR.S S DEY MR.M NATH MR.D P BORAH MS.R R DEY MR.S S DEY MR.M NATH MR.D P BORAH MR.A ROY MS.R R DEY	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
10	MACApp./170/2011 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus JOYA DAS AND ORS	MR.D K DAS MR.R GOSWAMI MR.A ALAM	MRD MONDALR-1and2 MR.P SARMA(R-1&2)
11	RSA/102/2012 WITH LCR, FIXED	DWIJEN CHOUDHURY and 5 ORS Versus PABITRA CHOUDHURY	MR.A C SARMA MR.A SARMA MR.B HALDAR MR. M DAS N CHAUDHURY MR A BHATRA MR.C S SARKAR	MR. N ALAM MR.S U AHMED MD.S ISLAM MR.D HUSSAIN MRK TALUKDAR MR.U PATGIRI
12	RSA/85/2017 WITH LCR, B/O	SMTI ILA SAIKIA and 3 ORS Versus SRI BHABEN CHANDRA DAS and 2 ORS	MR.T J MAHANTA(A- 2,3,&4) MS.P BHATTACHARYAA- 2,3and4 MS.P MAHANTA(A- 2,3&4) MS.M KALITA(A- 2,3&4)	

- 13 MACApp./674/2018 WITH LCR, FIXED
THE RELIANCE GENERAL INSURANCE CO. LTD
Versus
SMTI REGINA MAWI AND 4 ORS
- MR. R GOSWAMI
 MS. M SAIKIA
 MS. P BORTHAKUR
- MR. S K JAIN (R 1 - 4)
 MR. B K JAIN (R-1,2,3)
 MD. S I AHMED (R - 5)
 MR. R N D SARMA (R - 5)
 MS. P C BARNALI NAIR (R 1- 4)
 MR. A LAHKAR (R-1,2,3)
 MR. A SARANIA (R-1,2,3)
 MS. S TALUKDAR (R 1 - 4)
- WITH**
 CO/6/2019
in MACApp./674/2018
- SMT REGINA MAWI AND 3 ORS
Versus
 RELIANCE GENERAL INSURANCE COMPANY LTD
- MR. S K JAIN
 MS. S TALUKDAR
- 14 MACApp./910/2018 WITH LCR, FIXED
- THE NATIONAL INSURANCE COMPANY LIMITED**
Versus
SMTI MANJULA BORAH and ANR,
- MS. R D MOZUMDAR
 MS. C MOZUMDAR
 MR. S P SHARMA
- MR. H NATH (R1)
 MR. A SATTAR (R2)
 MR. R HUSSAIN (R2)
 MS. N BARMAN (R2)
 MR. P K BORAH (R1)
 MR M AHMED (R1)
 MR. F SATTAR (R2)
 MR. S BORTHAKUR (R1)

STAY MATTERS

- 15 CRP/398/2008 P/H, FIXED, WITH LCR
- ON THE DEATH OF MONIRUDDIN AHMED**
Versus
ON THE DEATH OF MD. MOOSA HIS LEGAL HEIRS and ANR.
- MR S C KEYAL
 MR P K ROY
 MR S P CHOUDHURY
 U DUTTA
 A DEY
 S DAS
 MR B C DAS
- MR S BANIK
 B SARMA
 P BHUYAN
 MR K N SURI

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,30th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL LIST(CRP(I/O),
CRP AND MFA) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/594/2020 WITH LCR, FIXED in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
2	FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG

HEARING

3 WP(C)/6498/2003 PART-HEARD, FIXED	ON THE DEATH OF SRI KAMAL SARMA HIS LEGAL HEIR, SRI RIJU PRASAD SARMA AND 2 ORS Versus THE STATE OF ASSAM and ORS	MR. A K BHATTACHARYYA MR. M K CHOUDHURY MR. M K CHOUDHURY MR. B M CHOUDHURY MRS. R B DEB MR. S SARMA MR. N N JHA MR. A K CHOUDHURI MR. M MAHANTA MR. A DHAR MR. T K BHUYAN MR. S K DEKA MR. J DEKA MR. P BHARDWAJ MS M SAHOO	MR. K N CHOUDHURY GA, ASSAM MR. P K DAS MR. D K MISHRA (R-5 to R15) MR. N DHAR MRS. D DAS BARMAN (ADDL. SR. GA, ASSAM) MR. B K SEN MR. R BORPUJARI (SC, REVENUE DEPT.) MR. B MALAKAR MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE MR. A T H AHMED MR. W SHARMA (r- 65,66,67) MR P GOGOI (r-65,66,67) MR. B K KASHYAP MR. R BORA MR. S CHAKRABARTY
WITH MC/1818/2010 in WP(C)/6498/2003	SRI JOGESWAR SAIKIA Versus KAMAL SARMA and 5 ORS	B M CHOUDHURY R B DEB S CHAMARIA A K CHOUDHURI J DEKA S SARMA A K BHATTACHARJEE	GA, ASSAM D K MISHRA N DHAR B K SEN B MALAKAR MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE A T H AHMED S CHAKRABARTY
WITH I.A./1197/2015 in WP(C)/6498/2003	BRAJEN KALITA Versus THE STATE OF ASSAM and ORS	MR. B SARMA MR.S BARMAN	MR. S DEKA MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE
WITH I.A.(Civil)/1401/2022 in WP(C)/6498/2003	SRI PRABEEN KR. MASKARA AND 2 ORS. Versus ON THE DEATH OF SRI KAMAL SARMA HIS LEGAL HEIR, SRI RIJU PRASAD SARMA AND 6 ORS		
4 WITH WP(C)/2486/2014	JYOTINDRA NARAYAN DUTTA BORUAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S P ROY MR. A TALUKDAR MR. K RAJBONGSHI MR. B GOGOI MR. P NAYAK MR. A K RAI MR. A DEKA MR. R P N SINGH MR. T R ROY	GA, ASSAM MRS. D DAS BARMAN (ADDL. SR. GA, ASSAM) MS. R CHOUDHURY MR. R BORPUJARI (SC, REVENUE DEPT.) MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE MR. D. CHAKRABORTY LEGAL SERVICE COMMITTEE MR. M K MISHRA (R-5) MS. D D BARMAN (R-2,3) MR. D S DEKA (R6.1, R6.2)
5 CrI.A./66/2008 WITH LCR 4 FILES, P.B.-1	RAMESH PODDAR and ANR. Versus THE STATE OF ASSAM	MRS M ABDULLAH P MS.F HUSSAIN MS D SAIKIA,AMICUS CURIAE	PP, ASSAM PP, ASSAM
6 CrI.A./141/2009 WITH LCR 4 FILES	SRI JITENDRA NARAYAN ROY Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MRS.R B DEB	PP, ASSAM

7	MFA/24/2015 WITH LCR WITH I.A./445/2015 in MFA/24/2015	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MS.R CHOUDHURY MR G GOSWAMI, RLY.ADV. MS.R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
8	MFA/28/2015 WITH LCR WITH I.A./598/2015 in MFA/28/2015	UNION OF INDIA Versus M/S JAIN and JAIN CO UNION OF INDIA Versus M/S EASTERN TRANSPORTATION	MSB DEVI MS.R CHOUDHURY MS.R BORAH MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY MS.S P DAS
9	CrI.A./235/2019 WITH LCR 5 FILES, B/O	ASURUDDIN KHAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR A ALI MS. M KHATUN PP, ASSAM
10	CrI.A./256/2019 WITH LCR 4 FILES, B/O	MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	MR Z MUKIT S CHOUDHURY PP, ASSAM MR. R P GUPTA
11	CRP(IO)/75/2021 FIXED	RAKESH KUMAR SIKARIA Versus M/S MANGTURAM SANGANERIA (PROPERTIES)	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA	MR. B K JAIN MS. M DASGUPTA
12	Review.Pet./44/2022 MFA 85/2016(D/O), WITH LCR, FIXED WITH	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
13	Review.Pet./43/2022 MFA 82/2016(D/O), WITH LCR WITH	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
14	Review.Pet./48/2022 MFA 83/2016(D/O), WITH LCR WITH	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
15	Review.Pet./50/2022 MFA 94/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
STAY MATTERS				
16	CRP/94/2018 WITH LCR , FIXED WITH	ON THE DEATH OF PURNIMA HAZARIKA Versus SANGEETA BASUDEV AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2)
17	CRP/93/2018	TRILOCHAN SINGH ANAND @ TARLOCHAN SINGH @ BALLI Versus SMTI. SANGEETA BASUDEV AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2)
18	CRP/11/2019	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. P K ROYCHOUDHURY MR. JYOTIRMOY ROY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR

19	Crl.Rev.P./128/2021 WITH LCR 4 FILES	MD. ALI NEWAZ Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/234/2021 in Crl.Rev.P./128/2021	MD. ALI NEWAZ Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
20	Crl.Pet./586/2022	NEPUT RAJIYUNG@ ACTION DIMASA@ MIPUT RAJIYUNG Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR P NAYAK MR. D K BAIDYA MS. C CHOUDHURY M S HUSSAIN	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI PP, ASSAM
21	Crl.Pet./627/2022 WITH LCR 1 FILE	JABED ALI MONDAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR H R A CHOUDHURY (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022